

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI**

**Company Appeal (AT) No. 142 of 2020**

**In the matter of:**

**Kapil Jain**

**....Appellant**

**Vs.**

**Registrar of Companies & Anr.**

**....Respondents**

**Present**

**For Appellant: Ms. Ekta Mehta, Advocate**

**For Respondent: Ms. Jaikriti S. Jadeja, Advocate for R-2**

**Mr. Jeevesh Mehta, Advocate for R-1 (RoC)**

**ORDER  
(Virtual Mode)**

**22.03.2021:** Pleadings are completed.

Let the matter be fixed 'For Hearing' on **13<sup>th</sup> April, 2021.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

SC/RR